

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 67998/2017 in Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.67998/2017-FOR BAIL)

Date : 03-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Mr. S.R. Singh, Sr. Adv.
 Mr. Avnish Singh, Adv.
 Mr. Mangal Prasad, Adv.
 Mr. Dhruv Paliwal, Adv.
 Ms. Shweta Yadav, Adv.
 Ms. Anita Tripathi, Adv.
 Mr. Yash Pal Dhingra, AOR

For Respondent(s) Mr. Samir Ali Khan, Adv.
 Mr. Sohaib Alam, Adv.
 Mr. Shaharyar Ali, Adv.
 Mr. C. D. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the bail application alongwith the appeal for hearing on
2nd November, 2017 on the top of the Board subject to overnight part
heard matter.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER